

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/PA/RA/CCP No. 912 1991

Dr. K. Swaminathan Shri G.K. Aggarwal
APPLICANT(S) COUNSEL

VERSUS
Union of India, through Secy.,
RESPONDENT(S) M/O Agriculture & COUNSEL
Others.

Date	Office Report	Orders
		19.4.1991.
		Applicant through Shri G.K. Aggarwal, Counsel. Heard the learned counsel for the applicant. Orders reserved.
		<i>Deekshay</i> (J.P. SHARMA) MEMBER (J) <i>Deekshay</i> (D.K. CHAKRAVORTY) MEMBER (A)
		19.4.1991 : OA - 912/91 The learned counsel for the applicant, Shri G.K. Aggarwal later on appeared before the Bench and requested that he does not want to press his Original Application and he be permitted to withdraw the same. In view of this fact, the Original Application is dismissed as withdrawn.
		<i>Deekshay</i> (J.P. SHARMA) MEMBER (J) <i>Deekshay</i> (D.K. CHAKRAVORTY) MEMBER (A)